

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 03
Appeal No. 02/252//JPR/2024
Under Section 252 of
Companies Act, 2013**

In the matter of:

M/s One India Information Technology Pvt. Ltd.

...Applicant

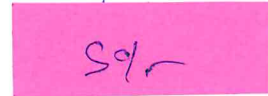
Versus

Registrar of Companies

...Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 18.07.2024.

Therefore, the matter is reposted to 20.08.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 18, 2024